

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 18/TT/2022

- Subject** : Petition for transmission tariff for the 2014-19 tariff period and determination of transmission tariff for the 2019-24 tariff period for Asset-1: Central Sector Portion for 660.145 km of Fiber Optic Communication System; Asset-2: UPPTCL Portion for 252.913 km of Fiber Optic Communication System , Asset-3: Establishment of Fiber Optic Communication System in Northern Region Kishenpur-New Wanpoh Link (137.52 km) (Central Sector Portion); Asset-4: Establishment of Fiber Optic Communication System in Northern Region Bairasul-Pong Link (96.77 km) (Central Sector Portion) under “Establishment of Fibre Optic Communication System in Northern Region under fibre optic expansion project (Additional Requirement)”.
- Date of Hearing** : 7.7.2022
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPNL)
and 16 others
- Parties Present** : Shri S.S Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

